## Electricity connections to BPL families

†1234. DR. KIRODI LAL MEENA: Will the Minister of POWER be pleased to state:

- (a) the details of number of households, who have been electrified since last three years, year-wise and State-wise;
- (b) the number of electricity connections given to families living Below Poverty Line (BPL) since last three years;
  - (c) the details of power consumption of each individual in BPL families, State-wise;
- (d) whether Government intends to provide financial assistance to BPL families for payment of their electricity Bills;
  - (e) if so, the details thereof; and
  - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): The year-wise and State-wise electrification of households since launch of Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya, is given at Statement-I (See below).

(b) The year-wise free electricity service connections provided to Below Poverty Line (BPL) households under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY):-

	2016-17	2017-18	2018-19
BPL Households electrified	22,42,763	36,52,714	54,33,999

- (c) As reported by the States and UTs for the year 2018-19, the Per Capita Consumption in the country 1181 kWh. The State-wise Per Capita Consumption is given at Statement-II (*See* below). Separate figures for per capita electricity consumption for BPL households is not maintained by the Central Electricity Authority.
- (d) to (f) Government of India do not provide any financial assistance to any category of consumers including BPL households for electricity bills. Financial assistance/subsidy to any category of consumers is within the purview of State Government as per Section 65 of Electricity Act, 2003.

<sup>†</sup>Original notice of the question was received in Hindi.

Statement-I

State-wise details of electrification of households as per Saubhagya portal
(since launch of Saubhagya scheme w.e.f. 11.10.2017)

As on 31.03.2019

Sl. No.	State	2017-18	2018-19	Total
1	2	3	4	5
1.	Andhra Pradesh	81,949	99,981	1,81,930
2.	Arunachal Pradesh		47,089	47,089
3.	Assam	1,10,836	16,34,313	17,45,149
4.	Bihar	4,49,016	28,10,025	32,59,041
5.	Chhattisgarh	1,55,490	5,93,907	7,49,397
6.	Gujarat	15,748	25,569	41,317
7.	Haryana	3,497	51,184	54,681
8.	Himachal Pradesh	1,943	10,948	12,891
9.	Jammu and Kashmir		3,87,501	3,87,503
10.	Jharkhand	1,25,389	14,05,319	15,30,708
11.	Karnataka	59,709	2,97,265	3,56,974
12.	Madhya Pradesh	11,49,748	8,34,516	19,84,264
13.	Maharashtra	1,82,896	13,35,026	15,17,922
14.	Manipur	746	1,02,002	1,02,748
15.	Meghalaya		1,99,839	1,99,839
16.	Mizoram		27,970	27,970
17.	Nagaland	473	1,32,034	1,32,507
18.	Odisha	1,35,348	23,17,096	24,52,444
19.	Puducherry		912	912

372	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
20.	Punjab		3,477	3,477
21.	Rajasthan	2,12,555	16,50,181	18,62,736
22.	Sikkim		14,900	14,900
23.	TamilNadu	2,170		2,170
24.	Telangana	23,803	4,91,281	5,15,084
25.	Tripura	1,882	1,37,208	1,39,090
26.	Uttar Pradesh	11,33,002	68,47,566	79,80,568
27.	Uttarakhand	4,960	2,43,791	2,48,751
28.	West Bengal	1,94,153	5,38,137	7,32,290
	Total	40,45,313	2,22,39,037	2,62,84,350

State-wise details of Per Capita Consumption (kWh)

Name of the State/UTs	2018-19
1	2
Chandigarh	978
Delhi	1549
Haryana	2082
Himachal Pradesh	1418
Jammu and Kashmir	1322
Punjab	2046
Rajasthan	1282
Uttar Pradesh	606
Uttarakhand	1467
Sub-Total (NR)	1045

1	2
Chhattisgarh	1961
Gujarat	2378
Madhya Pradesh	1084
Maharashtra	1424
Daman and Diu	7759
Dadra and Nagar Haveli	15180
Goa	2275
Sub-Total (WR)	1622
Andhra Pradesh	1480
Telangana	1896
Karnataka	1396
Kerala	757
Tamil Nadu	1866
Puducherry	1745
Lakshadweep	554
Sub-Total (SR)	1525
Bihar	311
Jharkhand	938
Odisha	1628
West Bengal	703
Sikkim	873
Andaman and Nicobar Islands	597
Sub-Total (ER)	726

[2 July, 2019] Unstarred Questions

Written Answers to

373

[RAJYA SABHA]	Unstarred Questions
	2
	703
	341
	371
	881
	617
	356
	514
	407
	1181
	[RAJYA SABHA]

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Per Capita Consumption = (Gross Energy Generation + Net Import)/Mid Year Population.

## **Dues of DISCOMs**

1235. SHRI T. K. RANGARAJAN: Will the Minister of POWER be pleased to state:

- (a) the total amount of power dues from the DISCOMs to power producers, the details thereof, State-wise; and
- (b) whether Government proposes to reduce the dues of DISCOM, to power producers, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJKUMAR SINGH): (a) Ministry of Power has developed PRAAPTI Portal (Payment Ratification and Analysis in Power procurement for bringing Transparency in Invoicing of generators), on which Power Producers (conventional energy) have posted payment and billing data of Power procurement by Distribution Companies (DISCOMs). As per data provided by the Power Generators on the PRAAPTI Portal, at the end of April 2019, total amount of ₹ 21198 crores are due from the DISCOMs to power producers. State-wise Details of power dues are at Statement-I (*See* below).

As per data made available by Indian Renewable Energy Development Agency (IREDA), it is approximately estimated that outstanding dues by DISCOMs to Renewable Energy (RE) Independent Power Producers (IPPs) of both Wind and Solar generators as on 01-04-2019 are ₹13820 crores. State-wise Details of the same are at Statement-II (See below).